



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that pre-settlement meeting pertaining to the ensuing National Lok Adalat, is scheduled to be held in the Office of the Secretary, Gauhati High Court Legal Services Committee on 21.08.2023 at 10:30 A.M. The list of the matters to be taken up in the pre-settlement meeting is attached herewith. Hence, all the concerned learned counsels/parties are requested to attend the pre-settlement meeting on the aforementioned date.

BY ORDER

Dated, Guwahati, the 17th of August, 2023.

[For Monday,21st August 2023]

[AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1	WP(C)/1825/2021	PRADIP CH. KALITA Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, IRRIGATION SC, FINANCE
2	WP(C)/4548/2021	ABDUL MONAF CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, AG SC, PWD
3	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
4	WP(C)/5931/2021	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD
5	WP(C)/6816/2021	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
6	Crl.Rev.P./39/2023	SUBHASH KUMAR PANWAR Versus CARRIER MIDEA INDIA PVT LTD AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA M K GOGOI S. K. GUPTA	PP, ASSAM
7	Crl.Rev.P./64/2023	GAUTAM PAUL Versus PAMPA PAUL	MR. P M KALITA	
8	Crl.Pet./82/2023	RAFIQUL HUSSAIN@RAFIKUL Versus THE STATE OF ASSAM AND ANR	MR. S D ROY	PP, ASSAM
9	Crl.Rev.P./86/2023	GAUTAM SHARMA Versus UDAY SONAR	MR. A K GUPTA MR. R S MISHRA	MR S DUTTA MS S MOCHAHARI MR. S DUTTA
10	Crl.Rev.P./135/2023	SYED MUBINUR ROHAMAN Versus THE STATE OF ASSAM AND ANR	MS S GOYAL	MR G KAKOTI (r-2) PP, ASSAM
11	Crl.Rev.P./149/2023	DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	MR. K K HANDIQUE (r-2) MRS V LAHON MS M BORA (r-2) PP, ASSAM

12	Crl.Rev.P./152/2023	MATIBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
13	Crl.Rev.P./158/2023	NURUL HOQUE CHOUDHURY Versus MUSTT. SURINA BEGUM	MR. JUNM LASKAR MS. J GHOSH	MR H R CHOUDHURY S. TALUKDAR
14	Crl.Rev.P./166/2023	JAMAL UDDIN Versus NAZRUL ISLAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH	
15	Crl.Rev.P./181/2023	DIPAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
16	Crl.Rev.P./185/2023	BABUL HUSSAIN Versus ANISHA KHATUN	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR A A DEWAN S N ULLAH MR H A RASHID
17	Crl.Rev.P./212/2023	NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	MR. I A HAZARIKA (r-2) MR. H ALI (r-2) MR. R A CHOUDHURY (r-2) B BARMAN (r-2) PP, ASSAM
18	Crl.Rev.P./296/2023	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
19	Crl.Pet./546/2023	JATIN RAY Versus THE STATE OF ASSAM AND ANR	MR A K AHMED K SHIKDER	PP, ASSAM